## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## RAJYA SABHA

**UNSTARRED QUESTION NO: 979** (TO BE ANSWERED ON THE 28th July 2021)

## INCREASING SURVEILLANCE AT AIRPORTS FOR COVID-19 PROTOCOLS

979. SHRI B. LINGAIAH YADAV

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has instructed airports to increase surveillance to ensure compliance of COVID-19 protocols on its premises and to levy fines on violators; and
- (b) if so, the details thereof along with violations reported and action taken thereon?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): On account of COVID-19 pandemic, Ministry of Civil Aviation has issued comprehensive guidelines in May, 2020 for ensuring safe travel. Directorate General of Civil Aviation(DGCA), being a regulator, has issued Circulars from time to time to ensure strict compliance of COVID-19 protocols at airport premises. There have been cases of violation mainly related to non wearing of mask by the persons at various airports for which appropriate actions have been taken by the airport operator in collaboration with local authorities/law enforcing agencies. The number of violations reported at some of the major airports during March 2021 to July, 2021 are as follows:

Mumbai: 301 Banguluru:150

Delhi:4182

Hyderabad:529